

**GOVERNMENT OF INDIA  
RURAL DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:5918  
ANSWERED ON:03.05.2010  
FUNDS UNDER MGNREGS USED IN FLOOD AFFECTED AREAS  
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**Will the Minister of RURAL DEVELOPMENT be pleased to state:**

- (a) whether the funds under Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS) have been used in drought and flood affected States during 2009;
- (b) if so, the details thereof;
- (c) whether the MGNREGS has helped in overcoming the effects of drought and flood;
- (d) if so, the details thereof; and
- (e) if not, the reasons therefor?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI PRADEEP JAIN 'ADITYA')

(a) & (b): During 2009-10, districts had been identified in 13 States and declared as drought affected. Central Government released Rs. 26046.79 crore to these States during the year. Out of the total available funds of Rs. 38442.92 crore, these States utilized Rs. 27516.95 crore.

(c) & (d): As reported by the State Governments, during 2009-10, 3.64 crore households have been provided employment, 48.89 lakh households availed 100 days of employment and average persondays per household is 54 days in the drought affected States.

Vide notification dated 11-09-2008, amendment have been made in Schedule-II of Mahatma Gandhi NREGA by inserting a new paragraph providing that in the event of national calamities in the nature of flood, cyclone, tsunami and earthquake resulting into mass dislocation of the rural population the adult members of rural households of the areas so affected may-

- (i) seek for registration and get job card issued by Gram Panchayat (GP) or Programme Officer(PO) of the area of temporary relocation;
  - (ii) submit written or oral application for work to the PO or the GP of the area of temporary relocation; and
  - (iii) apply for re-registration and re-issuance of job card in the event of loss or destruction.
- (e): Does not arise.